

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Thursday 25th day of January Two Thousand And Eighteen

PRESENT:

THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

C.P.310/104/2017
in
O.A./310/01446/2014

V. Karunakaran,
Assistant Superintendent of Post Offices (Retired),
Ramanathapuram Postal Division,
Tamilnadu Postal Circle.Applicant

(By Advocate : Mr. P.R. Satyanarayanan)

VS.

1. Union of India Rep. by
Shri A. N. Nanda, Secretary,
Department of Posts,
Dak Bhavan,
New Delhi- 110 001;
2. Shri M. Sampath,
Chief Postmaster General,
Tamilnadu Circle,
Chennai- 600 002.Respondents

(By Advocate : Mr. S. Nagarajan)

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

Learned counsel on both sides in unison submit that the order of the Tribunal had since been complied with and, therefore, the C.P. could be closed accordingly.

2. In view of the above, the C.P. is closed.

(R. RAMANUJAM)
MEMBER(A)

25.1.2018

asvs.